

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED No. 3339
TO BE ANSWERED ON 12.03.2026

VACANCIES IN MINISTRY OF TRIBAL AFFAIRS

3339. SHRI KALIPADA SAREN KHERWAL:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the number of sanctioned posts, the number of persons in position and the number of vacancies, including reserved posts across categories in the Ministry of Tribal Affairs;
- (b) the number of vacancies in the Ministry including reserved posts, since 2014, year- wise and category-wise; and
- (c) the number of contractual employees hired since 2014, year-wise and category-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) & (b): The Ministry of Tribal Affairs (MoTA) mainly comprises of officers belonging to All India Service, Central Secretariat Service, Indian Economic Services, Indian Statistics Service, Central Secretariat Stenographers Service, other organised services and General Civil Service apart from few own cadre posts. The appointment of officers of these services are made by the respective Cadre Controlling Authorities in compliance with the Reservation norms/guidelines of Government of India. At present, 100 posts are filled against the sanctioned strength of 121 such posts in the Ministry. In case of 33 own cadre posts like Joint Director, Deputy Director, Research Officer, Legal Assistant, Senior Investigator, Accountant, Junior Artist, Staff Car Driver and Multi-Tasking Staff, the Ministry of Tribal Affairs takes necessary action for their appointments as per Recruitment Rules and Reservation norms/guidelines of Government of India. As on date, 21 posts are filled against them.

(c): Retired Government Servants are engaged on contract on need basis from time to time. Presently, 9 such persons are engaged in the Ministry.
